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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1522/90

New Delhi this the 17th day of January, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER(A)

Dr. Narendra Bihari
S/O Shri Krishna Bihari,
R/O C-II/39, Shahjahan Road,
New Delhi.

... Applicant

(By Advocate Shri R. P. Oberoi)

Versus

1. Union of India through
Secretary, Ministry of
Health and Family Welfare,
Nirman Bhawan, New Delhi.

2. Union Public Service
Commission through its
Secretary, Dholpur House,
Shahjahan Road,
New Delhi.

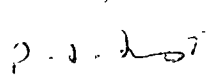
... Respondents

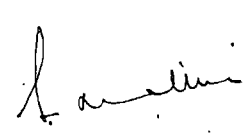
(By Advocate Shri P. H. Ramchandani)

O R D E R (ORAL)

Shri Justice S. C. Mathur —

Shri R. P. Oberoi, learned counsel for the
applicant states that the O.A. may be dismissed as
withdrawn. The application is accordingly dismissed
as withdrawn. There shall be no orders as to costs.
Interim order, if any operating, shall stand discharged.


(P. T. Thiruvengadam)
Member (A)


(S. C. Mathur)
Chairman

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